

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 84(ND) 2010
RT No.22/Chd/Pb/2016**

Rajneesh Gupta & Ors.

...Petitioners

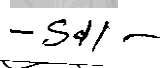
Versus.

M/s Essar Coatings India Ltd. & Ors.

...Respondents

Present: Mr. Rajansh Thukral, Ms. Surekha Thukral,
Advocates and Mr. Bhupesh Gupta, Practising
Secretary for petitioners.
Mr. Mast Ram, Practising Company Secretary for
Mr. Abhay K. Das, Advocate for respondents.

Learned counsel for petitioners has filed written submissions and copy of the same has been supplied to the Authorised Representative of the respondents. Mr. Mast Ram, Practising Company Secretary for the respondents submits that Mr. Abhay K. Das, arguing counsel was not quite well and communication seeking adjournment was received from Mr. Das, which is not opposed. List the matter for arguments on 12.07.2017


(Justice R.P. Nagrath)
Member (Judicial)

✓ May 26, 2017
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